

SLP(Crl.)... 6594 OF 2003
ITEM No.28

Court No. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.)... CRLMP6594/2003
(From the judgment and order dated 23/01/2003 in CRLR 678/01
of The HIGH COURT OF DELHI AT N. DELHI)

JOLLY BANSAL

Petitioner (s)

VERSUS

N.K. JAIN & ORS. Respondent (s)
(With Crl.M.P. No 6594/2003 for c/delay in filing SLP and c/delay in refiling SLP)(With Office Report)

Date : 29/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)Mr. OP Sharma, Sr. Adv.
M/s DK Kulshreshtha, Pankaj Bhardwaj Shivanand,
Mali Ram Bidsar, Advs.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

No stay.

Charanjit

[Om Prakash]
Court Master